

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1119 of 2019

IN THE MATTER OF:

Rupesh Kumar Gupta

....Appellant

Vs.

Punjab National Bank & Anr.

....Respondents

Present:

For Appellant: Mr. Yashraj Singh Deora and Ms. Sonal Mashankar, Advocates

**For Respondents: Mr. Harsh Garg and Mr. Pulkit Goyal, Advocates for R-1
Ms. Diksha Goyal, Advocate for R-2.**

O R D E R

09.01.2020: At request of both the sides the matter is adjourned to **30th January, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md